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Title: Need to shelve the proposal to set up a coal based power plant in Mangalore by a private company viz. Nagarguna Power Corporation Limited.

SHRIMATI MANORAMA MADHAVRAJ (UDUPI): Mr. Speaker, Sir, earlier, due to controversies and stiff public resistance, the coal-based thermal power project by Cogentrix Corporation of US proposed at Mangalore had to be shelved. Now, one Nagarguna Power Corporation Limited is proceeding with a coal-based thermal power plant on the same location without any valid mandatory clearances from the competent authorities like CEA and KERC. This Project is likely to cause severe ecological and environmental damage both to vegetation and marine life in the area. The people of this region have been agitating against this Project. On the contrary, the people would welcome a project mooted by ONGC to set up a gas-based thermal power plant which will cause no such environmental or sea pollution hazards.

I urge the Centre to intervene and deny further clearances to Nagarjuna Power Corporation Limited in the larger interest of the residents of the region.